Medical Colleges Charging Capitation Fee

1056. SHRI CHIMANBHAI MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that some Medical Colleges which have been opened in some of the States between 1st January, 1982 to 15th July, 1984 have been granted permission to levy capitation and other fees accept donation by the respective State Governments;

(b) if so, the reasons therefor; and

(c) what action is likely to be taken against colleges which have not taken 'the requisite permission?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) to (c). As per wailable information the Government of Maharashtra' have recently given permission to the following 3 private institutions to start medical colleges on no-grant basis in the State of Maharashtra;

- (i) Pravara Medical Trust Loni Tal, Shrirampur Distt., Ahmednagar.
- (ii) Krishna Charitable Trust, Krishna Hospital & Medical Centre, Karad.
- (iii) Shivaji Education Society,Shivaji Nagar, Amravati.

The colleges have been permitted to charge an annual tuition fee of not more than R's. 30,000 from each student.

Deaths due to Hepatitis in Gujarat

1057. SHRI CHIMANBHAI MEH-TA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the death toll due to hepatitis in Gujarat and other

parts of the country during the last six months;

(b) whether it is a fact that the Government of Gujarat had instituted any inquiry some time back; whether the findings of this inquiry have been made available to the Central Government; and

(c) what are the causes for the sudden spurt of this disease and the preventive measures suggested by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRIMA'TI MOHSI-NA KIDWAI): (a) According to the reports received from the State health authorities approximately 1167 deaths due to Viral Hepatitis has been reported during 1984. This includes 707 deaths from Gujarat State reported upto 14.7.1984;

(b) and (c) The outbreak of Viral Hepatitis in the State of Gujarat has been investigated by National Institute of communicable Diseases, Delhi, All India Institute of Medical Sciences New Delhi and National Institute of Virology, Pune. On investigation the causative agents were found to be Hepatitis-B Hepatitis-A and Non-A, Non-B Virus.

The preventive measures taken include isolation of Jaundice cases in special Isolation Wards, strict enforcement of asepsis, use of disposable syrings and needles and I.V. Infusion sets, fumigation of all the wards and operation theatres in the hospitals. empowering District Magistrates under the Epidemic Diseases Act (1897) to take preventive steps, delegating special powers to Commissioners of Municipal Corporation under the Bombay Provincial Municipal Act intensification of health education, activating all the local bodies to safeguard public water system against contamination etc. The Union Government has assisted in procuring Hepatitis-B Vaccine and Hyper Immuna Serum Hepa-B-Globulin.

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